

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
STARRED QUESTION NO. 95
TO BE ANSWERED ON 28TH JULY 2023

INCREASE IN AMOUNT UNDER PM-KISAN

95. SHRI JAYANT CHAUDHARY:

Will the Minister of Agriculture and Farmers Welfare be pleased to state:

- (a) the total number of farmers in the country and how many of them are getting PM-KisanSammanNidhi;
- (b) whether ₹6,000 provided under the scheme is sufficient to meet the requirements offarmers;
- (c) whether some States are also proposing to supplement the funds provided under the scheme by Central Government to the farmers, if so, the details of the States and theamount committed; and
- (d) whether Government plans to increase the annual amount, or even to credit the entireannual amount in one instalment, instead of the three instalments, as paid currently, if so,the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

- (a) to (d): A Statement is laid on the table of the House.

**STATEMENT MADE IN REPLY TO RAJYA SABHA STARRED QUESTION NO. 95
RAISED BY SHRI JAYANT CHAUDHARY, DUE FOR REPLY ON 28.07.2023.**

(a) & (b): The Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) is being implemented with a view to provide income support to all landholding farmer families across the country, having cultivable land, subject to certain exclusion criteria. As per Agriculture Census 2015-16, there are 14.64 crores operational landholdings in the country.

Under the Scheme Rs. 6000/- annually is transferred to eligible farmer families in three equal installments, directly into their Aadhaar Seeded bank accounts subject to certain exclusion criteria. The benefits enable the beneficiaries to take care of expenses related to agriculture and allied activities. PM KISAN is a major shift in the nature of direct support by government to the farmers of the country. A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without any involvement of the middlemen. Maintaining absolute transparency in the process of registration and verification of beneficiaries, the Government of India has disbursed over Rs 2.60 Lakh Crores to more than 11 Cr Indian Farmers and their families.

The funds disbursed under the initiative have acted as a catalyst in rural economic growth, aided in alleviating the credit constraints of farmers and increased investments in agricultural inputs. The scheme has enhanced the risk taking capacity of farmers, leading them to undertake riskier but comparatively productive investments. PM-KISAN has truly been a game changer for the farming community of our country.

According to a study conducted by IFPRI (International Food and Policy Research Institute), the funds received by recipients under PM KISAN are helping them with their agricultural needs.

(c): PM-KISAN is a Centre Sector Scheme, fully funded by the Central Government. States have no contribution in the funds provided to beneficiaries of the scheme.

(d): At present there is no such proposal under consideration.
